2903 Written Answers

received representations from art silk weaving industry from Punjab and from other parts of the country complaining of the high price of art silk yarn has affected many powerloom manufacturers of art silk fabrics and that this has resulted in under utilisation of established units or even closure of some small units. The Punjab Government has suggested that a Committee consisting of representatives of Government, spinners and weavers should study the cost structure of the spinners to find out reasonable prices at which the yarn should be sold to the weaving industry.

The difficulties of the weaving industry are known to Government and to help them an allotment of Rs. 4.5 crores in foreign exchange tied to foreign credits for import of synthetic yarn has been secured¹. These imports are to be made by S.T.C. There has been some delay in effecting imports, being against tied credits. A contract for supply of synthetic yam to the extent of about Rs. 1 crores has since been signed by the State Trading Corporation with Japan and West Germany and goods are likely to be received in the country by the end of July. Local indigenous yarn prices have a close link with availability of synthetic varn indigenously produced and imported. Once the imported synthetic yarn starts arriving, it is expected the indigenously produced viscose and staple fibre varn prices will also tend to adjust themselves to reasonable levels. It is hoped that in the next

lew months, the weaving industry will be able to get their yarn at reasonable prices.

As regards the suggestion for a Committee consisting of spinners, weavers and Government to go into the cost structure of the spinners and fix a reasonable sale price of yarn to the weaving, industry, this is also linked with the new excise duties that have been levied on rayon and synthetic fibre and yarn and is already under examination.

TAKING OVER OF ENGINEERING UNITS BY GOVERNMENT

61,6. SHRI BALACHANDRA ME-NON:

SHRI M. V. BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number of engineering units taken over by Government under the Industries (Development and Regulation) Act; and

(b) the names of the companies, the paid-up capital and total assets and the number of workers employed?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) Three.

(b) A statement is attached.

Name of the undertaking	Paid-up capital	Total assets	Number of workers
	Rs.	Rs.	
 M/s. Jessop & Co. Ltd., Calcutta. 	2,23,99,000	5.85,75,305	to,000 (Approx.)
 M's. India Electric Works Ltd., Calcutta. 	34 lakhs	30.51 lakbs (Block assets according to Eook value)	2,000 (Approx.)
 M/s. Hindustan Vehicles Ltd., Patna. 	37.5 lakhs (Issued capital)	67.85 lakhs (Book value)	400 (Approx.)

STATEMENT